

Appearance:

1. Shri M.M.Sudame,
Advocate
for the applicant
2. Shri P.N.Chandurkar,
Advocate
for the respondents

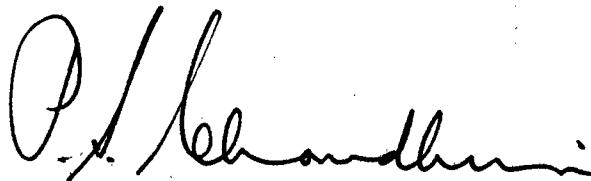
ORAL JUDGMENT:

Dated: 2.11.1988

¶ Per: Shri M.B.Mujumdar, Member(J)¶

Heard Shri Mohan Sudame, learned advocate for the applicant and Shri P.N.Chandurkar, learned advocate for the respondents. After we heard some arguments on the point of admission, Shri Sudame on instruction from the applicant requested for permission to withdraw the application with a liberty to file a fresh application. But after considering the facts we are allowing the applicant to withdraw the application but without liberty to file a fresh application on the same cause of action.

Parties to bear their own costs.



(P.S. CHAUDHURI)
Member(A)



(M.B. MUJUMDAR)
Member(J)